

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3924  
ANSWERED ON:17.08.2000  
BACKLOG OF VACANCIES RESERVED FOR SCS/STS  
ASHOK ARGAL;RAMESH CHANDAPPA JIGAJINAGI

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) Whether Dr. Ambedkar Birth Centenary Celebrations Committee recommended to fill the Backlog of vacancies reserved for the SCs/STs in the year , 1993;
- (b) If so, the action taken thereon since 1993 by the Law, Justice & Co. Affairs in respect of Backlog vacancies and results achieved thereof;
- (c) If not, the reasons therefor;
- (d) The number of vacancies reserved for Scheduled Castes/Scheduled Tribes laying vacant as on 01.01.1993 in Class I, II, III and IV category in Law, Justice & Co. Affairs and its autonomous/statutory/attached offices; and
- (e) The details of backlog of vacancies reserved for the Scheduled Caste/Scheduled Tribes in Class I, II, III and IV Categories as on 29.08.1997 ?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (INDEPENDENT CHARGE) AN  
MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (INDEPENDENT CHARGE) (SHR  
JAITLEY)

- (a) to (e) : The requisite information is being collected and the same will be laid on the Table of the House.